

MINUTES OF EFC NO. 04/AM13 DATED 19.7.2012

Meeting No. 4/AM12 of EXIM Facilitation Committee (EFC) was held on 19.7.2012 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Shri K.K. Tiwari, IA, | D/o Heavy Industry |
| 2. | Shri K.B. Naik, US | Ministry of Steel |
| 3. | Shri S.K. Dutta, AC(T) | D/o AHD&F |
| 4. | Shri K.K. Sinha, IA | DIPP |
| 5. | Shri V.K. Tyagi, Dy. IDA | D/o Pharmaceuticals |
| 6. | Ms. Shubhra, Jt.DGFT | DGFT |
| 7. | Sh. B.K. Sachdeva, Dy.DGFT | DGFT |
| 8. | Sh. D.C. Katoch, FTDO | DGFT |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

Import Cases (Total 158 Cases)

3.1 Following **33 (Thirty three)** requests for import were **approved:-**

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
RT-I (AHD&F)						
	8	Asha Krishnakumar, Tirupur 01/53/162/1096/AM12/A-58	22.12.2011	Live Horse - One	3.78	Approved as per the recommendations of D/o AHD&F O.M. No.102-8/2012-Trade dated 16.7.2012 subject to conditions mentioned therein.
	12	M.A. Gaffar, Hyd 01/53/8/527/AM12/M-58/IC	11.1.2012	4 Nos. Baby Pony Horse	0.8	Approved as per the recommendations of D/o AHD&F O.M. No.102-26/2012-Trade dated 16.7.2012 subject to conditions mentioned therein..
	13	Karnataka Co-operative Milk Federation, Bangalore 01/53/8/599/AM12/K-25/IC	23.2.2012	Bovine Frozen Semen - (i) Holstein Friesian - 10,000 (ii) Jersey - 10,000	20.46	Approved 10,000 Nos. of Bovine Semen (Jersey) as per the recommendations of D/o AHD&F O.M. No.102-41/2012-Trade dated 16.7.2012 subject to conditions mentioned therein..
	26	Pranav Agro Industries Ltd., Pune 01/53/8/62/AM13/P-7/IC	2.5.2012	40 MTs Niacin (Feed Grade) (Vitamin B3)	127.72	Approved as per the recommendations of D/o AHD&F O.M. No.102-97/2012-Trade dated 16.7.2012 subject to conditions mentioned therein..
	27	Adhiraj Singh, New Delhi 01/53/8/162/AM13/A-23/IC	22.6.2012	6 Nos of Polo Ponies	30	Approved as per the recommendations of D/o AHD&F O.M. No.102-105/2012-Trade dated 16.7.2012 subject to conditions mentioned therein.

28	Shantha Biotech Ltd., Hyderabad 01/53/162/264/A M13/S-29/IC	11.6.2012	8000 Nos of Mice (Male & Female)	55	Approved as per the recommendations of D/o AHD&F O.M. No.102-86/2012-Trade dated 16.7.2012 subject to conditions mentioned therein.
29	Equisport Management P. Ltd., New Delhi 01/53/8/169/AM13/E-15/IC	22.6.2012	6 Nos of Polo Ponies	30	Approved as per the recommendations of D/o AHD&F O.M. No.102-106/2012-Trade dated 16.7.2012 subject to conditions mentioned therein.
33	Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/165/AM13/S-32/IC	18.6.2012	600 Nos of Femal Mice SLJ/JCr Hsd, 6-10 weeks old	21.44	Approved as per the recommendations of D/o AHD&F O.M. No.102-7/2012-Trade dated 16.7.2012 subject to conditions mentioned therein.
34	Daiichi Sankyo India P.P. Ltd. Gurgaon 01/53/8/158/AM13/D-3/IC	14.6.2012	7200 Nos of Rats	247.43	Approved as per the recommendations of D/o AHD&F O.M. No.102-82/2011-Trade dated 16.7.2012 subject to conditions mentioned therein.
35	Daiichi Sankyo India P.P. Ltd. Gurgaon 01/53/8/159/AM13/D-4/IC	14.6.2012	Frogs, Sprague, Wistar Rats as detailed in the application	342.31	Approved as per the recommendations of D/o AHD&F O.M. No.102-82/2011-Trade dated 16.7.2012 subject to conditions mentioned therein.

RT-IV (DGCA)

1	Interglobal Aviation Ltd., New Delhi 01/53/8/153/AM13/I-9/IC	12.6.2012	5 Nos. Transceiver / Receiver for Aircraft.	228.05	Approved as per the basis of DGCA comments conveyed vide letter No.5-2151/2012-AI(2) dated 16.7.2012.
2	Indian Institute of Technology, Kanpur 01/53/8/192/AM13/I-11/IC	11.7.2012	One Cessna 206 H Aircraft	804.03	Approved as per the recommendations of DGCA vide letter No.5-2099/2011-AI(2) dated 27.4.2012, for private use.
3	Dish TV India Ltd., Delhi 01/53/8/1200/AM13/D-7/IC	13.7.2012	One Piaggio Avanti II Aircraft	2997.5	Approved as per the recommendations of DGCA vide letter No.AV. 14015 / 17 /2012-DT dated 3.7.2012 for private use.

RT-VI (DIPP)

16	Renewable Energy Systems Ltd. 01/53/8/150/AM13/R-9/IC	11.6.2012	50 Kg of Zirconium metal powder	15	The Committee noted that the item is required for production of Thermal Batteries used in missiles to be supplied to Army, MOD. Further, MOD has also got Duty Exemption Certificate for import of said raw material. The Committee, therefore, decided to approve the case.
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RT-VIII (MOEF)

32	Anant Enterprises, Pune 01/53/8/195/AM13/A-27/IC	12.7.2012	Aluminium Scrap Troma 1000 MTs	1111	Approved as per the recommendation of MOEF conveyed vide O.M. No.5-7/2012-HSMD dated 14.6.2012 subject to valid Consent to Operate (CTO) from the concerned State Pollution Control Board and Pre-shipment Inspection Certificate, as per the provisions of para 2.32 of HRP Vol.I
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33	Ceraflux India P Ltd., Kokapur	12.7.2012	Aluminium Scrap Troma 750 MTs	360	Approved as per the recommendation of MOEF conveyed vide O.M. No.5-7/2012-HSMD dated 14.6.2012 and valid Consent to Operate (CTO) from the concerned State Pollution Control Board and Pre-shipment Inspection Certificate, as per the provisions of para 2.32 of HBP. V-I.
RT-IX [MOEF(O)]					
6	Ambitious Marketing, Delhi 01/53/8/160/AM13/A-21/IC	15.6.2012	4720 units of Airconditioners with HCFC-22 (R-22)	632.24	Approved as per the recommendations of MOEF conveyed vide O.M.11/1/2012-OC, dated 3.7.2012
RT-X [MOEF(WL)]					
6	Hitech Advance Product, Indore 01/53/8/43/AM13/H-5/IC	24.2.2012	6 sets Veterinary Equipment / Tranquilizer Equipment / CO2 Injection Rifle / Injection Projector and Accessories	5.18	Approved as per the recommendations of MOEFL(WL) conveyed vide O.M. NO.3-6/2010/WL-1 dated 19.6.2012 for supply to Govt. of J&K only.
7	Rajkot Zoological Park, Rajkot 01/53/8/38/AM13/R-2/IC	19.4.2012	54 Units Syringe Projector & Accessories (as detailed in the application)	1.44	Approved as per the recommendations of MOEFL(WL) conveyed vide O.M. No.3-6/2010/WL-1 dated 19.6.2012
12	Hi-Tech Advance Products, Indore 01/53/8/42/AM13/H-4/IC	24.4.2012	5 Set Veterinary Equipment	7.47	Approved as per the recommendations of MOEFL(WL) conveyed vide O.M. No.3-6/2010/WL-1 dated 19.6.2012 for supply to Karnataka Govt. only.
RT-XI (PESO)					
4	Haliburton Offshore Service Inc, Mumbai 01/53/8/143/AM132/H-11/IC	6.6.2012	Explosives, (HMS, HMX etc as detailed in the application)	54.83	Approved as per the recommendations of PESO conveyed vide letter NO. E-25(38)54/2009/ dated 25.6.2012 has given no objection for import
5	Halliburton Offshore Services INC, Mumbai 01/53/8/183/AM13/H-17/IC	4.7.2012	Explosive (As detailed in the application)	5332854	Approved as per the recommendations of PESO conveyed vide letter NO. E-25(38)92/2009/ dated 10.7.2012 has given no objection for import
6	Cairn Energy India P. Ltd., Gurgaon 01/53/8/63/AM13/C-10/IC	18.6.2012	Explosive (As detailed in the application)	25586949	Approved as per the recommendations of PESO conveyed vide letter No. E-25(38)54/2009/1 dated 4.7.2012 has given no objection for import
7	Schlumberger Asia Services Ltd., Mumbai 01/53/162/316/AM13/S-	11.7.2012	Explosives as detailed in the	11.99	Approved as per the recommendations of PESO conveyed vide letter No. E-

	33/IC		application		25(38)60/2009/V dated 19.7.2012 has given no objection for import
8	Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/199/AM13/B-12/IC	13.7.2012	Explosives as detailed in the application	113.58	Approved as per the recommendations of PESO conveyed vide letter No. E-25(38)114/2009/ dated 16.7.2012.
RT-XVI(MHA)					
16	Airport Authority of India (AAI), New Delhi 01/53/8/56/AM13/A-7/IC	27.4.2012	Airport Surveillance Radar (ASR) with Monopulse Secondary Surveillance Radar Model S Level II	5674.33	Approved as per the recommendation of MHA conveyed O.M.No.IV-24011/5/2012-Prov.I dated 17.7.2012
19	Alligator Design P Ltd., New Delhi 01/53/8/80/AM13/A-10/IC	11.5.2012	128 Nos. Night Vision Sight Body Kit (Parts) for Sig Assault Rifle	0.2	Approved as per the recommendations of MHA conveyed vide OM No.IV-24011/5/2012-Prov.I dated 13.6.2012.
24	Government of Mizoram Police Headquarters : AIZAWAL 01/53/8/184/AM13/M-19/IC	5.7.2012	200 Nos Colt 5.56mm M4 Carbine, 30 Nos Meprolite Reflex Sight, 600 Nos Spare Magazines, 2 Nos Colt Armourer's Premium Tool Kit, 1 No Spare Parts Package (for 200 Rifles/Carbines)	NIL	Approved as per the recommendations of MHA conveyed vide Order No.IV-13018/35/2011-Prov.II Dated 27.6.2012.
20	Marine Safety Products, Mumbai 01/53/8/85/AM13/M-9/IC	11.5.2012	300 Nos. Day & Night Distress Signals	7.8	Approved for supply to Navan Armament Depot, Armament Depot, Alwaye, as per the recommendation of MHA conveyed O.M.No.IV-24011/5/2012-Prov.I dated 17.7.2012 as per details given therein.
22	Audo Viso P Lt.d, New Delhi 01/53/8/81/AM13/A-11/IC	10.5.2012	25 Nos. Digital Night Vision Monocular	11.31	Approved 25 Nos. for supply to DIG of Police, Ahmedabad Air Force Station, Hindon, Gzb Bhindawas Wildlife Sanctuary, as per the recommendation of MHA conveyed O.M.No.IV-24011/5/2012-Prov.I dated 17.7.2012
26	Alpha Design Technologies P Ltd., Blore 01/53/8/109/AM13/A-13/IC	24.5.2012	SKD kit of Corner shot	18.87	Approved for supply to CRPF, as per the recommendation of MHA conveyed

			CSM for Glock 17 / 19 Model Kit (with accessories) 6 Nos.		O.M.No.IV-24011/5/2012-Prov.I dated 17.7.2012
28	CE INFO Systems Pvt. Ltd. 01/53/8/176/AM13/C-13/IC	28.6.2012	1001 Nos. Vehicle Tracking Device	33.46	Approved subject to condition that record for standard conditions No. (i) to (iii) shall be maintained by firm and condition No. (iv) by local police authority. The case is to be placed before PRC along with all cases approved earlier for ratification.
PART-XVIII (MISC)					
5	Rashmi Metaliks Ltd., Kolkata 01/53/8/197/AM13/R-14/IC	12.7.2012	6 Nos. Radioisotope Cs-137 (6x740 MBq (20 mCi)	11	Approved as per the recommendations of AERB conveyed vide Letter dated 14.5.2012.

3.2 Following 120 applications for import were deferred as comments from the concerned Ministries have not been received. Concerned Ministries may be reminded to expedite their comments:-

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision.
	1	Lupin Ltd, Mumbai 01/53/8/23/AM12/L-1/IC	18.04.2011	Beagles (Male & Female)---132 Nos	56.89	Deferred for want of comments from D/o AHD&F.
	2	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine----70 Units/Nos.	65.52	Deferred for want of comments from D/o AHD&F.
	3	Indian Immunologicals Ltd, Hyderabad 01/53/8/384/AM12/I-23/IC	8.11.2011	Frozen Bovine Semen--52,900 Untis	32.79	Deferred for want of comments from D/o AHD&F.
	4	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S-108/IC	25.11.2011	Kunafin (parasitic wasps of house and stable flies)---4050 Kgs.	100	Deferred for want of comments from Dte. Of Plant Protection, Quarantine & Storage, Faridabad.
	5	Sanjay Sen, Kolkatta 01/53/8/434/AM12/S-110/IC	30.11.2011	Ornamental Fish-- -780 Nos.	0.49	Deferred for want of comments from D/o AHD&F.
	6	Sunil Tandon, Hyderabad 01/53/8/486/AM12/S-131/IC	28.12.2011	02 Baby Wallaby (Macropus Parma)	0.4	The Committee decided to seek comments of MOEFL(WL).
	7	Dhritiman Datta, Kolkata	20.12.2011	2160 Nos. Ornamental Fishes	0.91	Deferred for want of comments from D/o

		01/53/162/1073/AM12/D-28/IC				AHD&F.
	9	Provet Genetics Pvt. Ltd., Mharashtra 01/53/8/550/AM-12/P-39/IC	31.01.2012	3000 Holstein Friesian Cows	4252.5	Deferred for want of comments from D/o AHD&F.
	10	Marvel Poultry, Hyderabad 01/53/8/547/AM12/M-59/IC	31.01.2012	Grand Parent stock (Poultry Layers) Gallus Domesticus--- -500 Nos	1.25	Deferred for want of comments from D/o AHD&F.
	11	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.2012	10 Alpaca (Vicugna Pacos)	3	Deferred. The firm may be asked to provide copy of NoC of Wild Life Division of Min. of E&F for onward transmission to D/o AHD&F.
	14	Travancore Aquapets, Kochi 01/53/8/583/AM12/T-33/IC	13.2.2012	Ornamental Fish	not given	Deferred for want of comments from D/o AHD&F.
	15	Fortune Associates Hyderabad 01/53/8/666/AM12/F-15/IC	13.03.2012	15 pair of Miniature pony, Parma Wallaby and Marmoset	7.75	Deferred for want of comments from D/o AHD&F.
	16	Hester Biosciences Ltd., Ahmedabad 01/53/8/670/AM-12/H-40/IC	15.03.2012	700000 nos of SPF Eggs	462.14	Deferred for want of comments from D/o AHD&F.
	18	Dwarka Sea World, Delhi 01/53/8/17/AM13/D-1/IC	10.4.2012	19,500 Nos. Ornamental Fish	16.21	Deferred for want of comments from D/o AHD&F.
	19	Aquamax, Pune 01/53/8/61/AM13/A-8/IC	2.5.2012	10,000 Nos. Ornamental Fishes	11.58	Deferred for want of comments from D/o AHD&F.
	20	The Colors, Chennai 01/53/8/AM13/T-6/IC	18.5.2012	79,000 Nos Lice Fishes	196.4	Deferred for want of comments from D/o AHD&F.
	21	Asha Krishnakumar, Tirupur 01/53/8/116/AM13/A-15/IC	29.5.2012	One Live Horse	3.78	Deferred for want of comments from D/o AHD&F.
	22	Asha Krishnakumar, Tirupur 01/53/8/117/AM13/A-16/IC	29.5.2012	One Live Horse	7.47	Deferred for want of comments from D/o AHD&F.
	23	Sabarmati Ashram Gaushala, Gujarat 01/53/8/137/AM13/S- 23/IC	6.6.2012	5000 Doses HF Frozen Semen	8.69	Deferred for want of comments from D/o AHD&F.
	24	Sabarmati Ashram Gaushala, Gujarat 01/53/8/138/AM13/S-24/IC	6.6.2012	5000 Doses HF Frozen Semen	8.48	Deferred for want of comments from D/o AHD&F.
	25	Deeds Jewell, Mumbai	17.5.2012	100,000 Nos	106	Deferred for want of

29	Pearis Impex, Mumbai 01/53/8/93/AM13/P-10/IC	17.3.2012	100,000 PCS Ornamental Fishes	100	Deferred for want of comments from D/o AHD&F.
30	Capricorn Stud Farm P. Ltd., Mumbai 01/53/8/177/AM13/C-14/IC	28.6.2012	24 Nos Broodmares	840	Deferred for want of comments from D/o AHD&F.
31	Vidhan Sales, Nagpur 01/53/8/149/AM13/V-7-IC	11.6.2012	Live Ornamental Fish	11	Deferred for want of comments from D/o AHD&F.
32	M.J.Enterprises, Chennai 01/53/8/175/AM13/M-18/IC	26.6.2012	Live ornamental Fish	113	Deferred for want of comments from AHD&F.
ART-II (C&PC)		-	-	-	-
1	R.K. Plastics, Falna 01/53/162/37/AM13/R-1/IC	13.4.2012	500 MTs Cellulose & Virgin Plastic Waste & Scraps	112.5	Deferred for want of comments from MOEF.
2	Jain Tube Corporation, Falna 01/53/162/36/AM13/J-3/IC	11.4.2012	330 MTs Cellulose & Virgin Plastic Waste & Scraps	74.25	Deferred for want of comments from MOEF.
3	VHCL Industries Ltd., Mumbai 01/53/8/82/AM13/V-1/IC	14.5.2012	3300 MTs Virgin Plastic Scrap	757.35	Deferred for want of comments from MOEF and C&PC.
4	Apar Industries Ltd., Vadodara 01/53/8/71/AM13/A-9/IC	4.5.2012	3000 MTs Polytetrafluoroethylene PTEE Scrap	7.72	Deferred for want of comments from MOEF and C&PC.
ART-III (Heavy Industry)		-	-	-	-
1	GE India Industries P Ltd., Delhi 01/53/8/148/AM13/G- 10/IC	11.6.2012	Second hand tools as detailed in the application	19.17	Deferred for want of comments from D/o Heavy Industry / information from the firm.
ART-V (D/o IT)		-	-	-	-
1	Bharat Electronics Ltd., Bangalore 01/53/8/25/AM13/B-1/IC	13.4.2012	28,000 Kgs Chromium Powder	657.48	Deferred for want of comments from DIT / information from the firm.
ART-VI (DIPP)		-	-	-	-
1	Malhotra Rubbers Ltd, New Delhi 01/53/8/426/AM12/M-44/IC	23.11.2011	Crumb Rubber Powder---500 MTs	8.35	Deferred. A last reminder may be sent to the firm by E Mail giving 15 days time and if no reply is received within this period, the case may be treated as Closed.
2	Kavita Overseas (P) Ltd., Delhi 01/53/8/596/AM12/K-26/IC	22.2.2012	10,000 MTs Dry Battery Scrap	3640	Deferred for want of comments from MOEF.
3	Krispa Mirco Rubber Pvt	06.03.2012	500 tons of Waste	90	Deferred. A last

	3	Krisgo Mirac Rubber Pvt. Ltd., Andhra Pradesh 01/53/8/629/AM-12/K-28/IC		500 tons of waste Latex Glovers, Balloon, Rubber Thread (white & Black) and Natural Rubber Band Scrap	50	Deferred. A last reminder may be sent to the firm by E Mail giving 15 days time and if no reply is received from the firm within 15 days, the case may be treated as Closed.
	4	Kelachanda Elastomers, Kerala 01/53/162/1274/AM11/K-28/IC	2.2.2011	50 MTs Latex Examination Glove Scrap (Industrial Rejects)	13.68	Deferred for want of comments from MOEF.
	5	Jarson Metal, Thane 01/53/8/63/AM13/J-7/IC	2.5.2012	2000 MTs Lead Battery Plates covered by ISRI Rails	1248	Deferred for want of comments from MOEF.
	6	Tinna Overseas Ltd., New Delhi 01/53/8/108/AM13/T-8/IC	24.5.2012	2000 MTs Shredded Scrap with Embedded Steel & Fibre	93.6	Deferred for want of comments from MOEF and DIPP.
	8	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs	531	Deferred for want of comments from MOEF and DIPP.
	9	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of comments from MOEF and DIPP.
	10	Shantech International P Ltd., Mumbai 01/53/162/197/AM13/S-15/IC	24.5.2012	1200 MTs Powder and Granules obtained from waste and scrap of used Tires (Rubber Mesh / C Rubber)	96	Deferred for want of comments from MOEF and DIPP.
	11	Vavanje Crumb Rubber Ltd., Mumbai 01/53/8/136/AM13/V-2/IC	5.6.2012	100,000 MTs Used Rubber Tyres	2320	Deferred for want of comments from MOEF and DIPP / information from the firm.
	12	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.2012	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of comments from MOEF and DIPP / information from the firm.
	13	Eastman Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.2012	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of comments from MOEF and DIPP / information from the firm.
	14	Bindal Smelting P Ltd., New Delhi 01/53/8/77/AM13/B-	9.5.2012	Lead Scrap as per ISRI - 350 MTs	213.72	Deferred for want of comments from

		6/IC				MOEF and DIPP.
	17	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.2012	2400 M.T of tyre buffing powder & used tyre cutting	171.91	Deferred for want of comments from MOEF and DIPP.
	18	RAB ASSOCIATES 01/53/8/153/AM13/R-11/IC	12.6.2012	1500 M.T. of Cut used rubber tyres/waste, parings and scrap of rubber	796.5	Deferred for want of comments from MOEF and DIPP.
PART-VII (ICMR)			-	-	-	-
	1	TCG Life Sciences Ltd, Kolkata 01/53/8/197/AM-12/T-16/IC	28.7.2011	Human AB, Male Plasma derived---100 X 20 bot	3.65	Deferred for want of comments from ICMR.
	2	International Institute of Biotechnology & Toxicology, Tamil Nadu, 01/53/8/667/AM-12/I-33/IC	13.03.2012	(i) 17 nos of Reconstructed Human Epidermis small age (ii) 2 nos of Skin Ethic Maintenance & Growth Medium & (iii) 1 nos of Transport to India via Fedex	1.05	Deferred. A last reminder may be sent to the firm by E Mail giving 15 days time and if no reply is received from the firm within 15 days, the case may be treated as Closed.
PART-VIII (MOEF)			-	-	-	-
	1	Shivam Iron & Steel Company Ltd., Kolkata, 01/53/8/619/AM-12/S-152/IC	01.03.2012	50,000 MT of Slag : Ferro Manganese	25.1	Deferred for want of comments from MOEF and M/o Steel.
	2	Vidur Tools P Ltd., Navi Mumbai 01/5/8/135/AM13/V-4/IC	5.6.2012	50,000 Kgs Tunsten Scrap	700	Deferred for want of comments from MOEF.
	3	Sardar Metal & Alloys Ltd., AP 01/53/8/133/AM13/S-22/IC	5.6.2012	10,000 MTs MNO Slag	7500	Deferred for want of comments from MOEF and M/o Steel.
	4	Khyati Tradecom P Ltd., Jaipur 01/53/8/20/AM13/K-2/IC	11.4.2012	6000 MTs Used Tyres / shredded tyres scrap	450	Deferred for want of comments from MOEF. The case to be examined on file in light of the reply received from Min. of Petroleum & Natural Gas vide their O.M. No.P.42016/10/2012-Sup dated 19.7.2012.
	5	Ambuja Green Products, Jaipur 01/53/8/45/AM13/A-6/IC	24.4.2012	12,000 MTs Used Rubber Tyres / Shredded Tyres scrap	900	
	6	ILA Industries, Agra 01/53/8/65/AM13/I-5/IC	3.5.2012	2500 MTs Waste, Paring Scrap of Rubber	89.1	
	7	Triveni Green Earth Product,	26.4.2012	5400 MTs Used	4050	As in Case No.4

		Jaipur 01/53/8/44/AM13/T-2/IC		rubber Tyres / Shredded Tyres Scrap		
	8	Green Transitions, New Delhi 01/53/8/46/AM13/G-2/IC	24.4.2012	21,000 MTs.Old Scraped Tyre Chips	441	As in Case No.4
	11	Tyro Energy, bangalore, 01/53/8/685/AM-12/T-36/IC	23.03.2012	20,000 MT of Used Rubber tyre-cut into small Pieces (Shredded tyres & used rubber tyre with one cut in bead wire & Used rubber tyre in bale form or loose	14 crores	As in Case No.4
	12	Star Copiers, New Delhi 01/53/8/180/AM13/S-34/IC	3.7.2012	1500 Nos of used Digital Multifunctional Printer/ Devices	169	Deferred for want of comments from MOEF
	13	Kothari Metallurgical Exports P. Ltd., Mumbai 01/538/172/AM13/K-6/IC	25.6.2012	1900 MTs of lead scrap ISRI Code Rails	1,214	Deferred for examination on file.
	14	Rank Office Automation P. Ltd., New Delhi 01/53/8/173/AM13/R-12/IC	3.7.2012	1200 Nos of used Printer/ Multi Function Device	150	Deferred for want of comments from MOEF
	16	Hira Power and Steels Ltd. Raipur 01/53/8/156/AM13/H-13/IC	12.6.2012	20000 MT Ferro Manganese SLAG	1119	Deferred for want of comments from MOEF and Ministry of Steel.
	17	Stellar Information systems Ltd., Gurgaon 01/53/8/145/AM13/S-28/IC	7.6.2012	328 Nos. of used electrical and Electronics assemblies	US\$3168	Deferred for want of comments from MOEF and DIT.
	19	Satyam BPO Ltd. Hyderabad 01/53/162/8145/S-8/IC	9.5.2012	16 Nos. of Laptops/ Black Mobile Phones	1.52	Deferred for want of comments from MOEF and DIT.
	27	Tinna Overseas Ltd., New Delhi 01/53/8/108/AM13/T-8/IC	24.5.2012	2000 MTs Shredded Scrap with Embedded Steel & Fibre	93.6	Deferred for want of comments from MOEF and DIPP.
	28	Sagar Bhalla, Gwalior 01/53/162/229/AM13/S-20/IC	22.5.2012	27 MTs Rubber Tyres Scrap in Two Pieces	0.4	Deferred for want of comments from MOEF and DIPP.
	29	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs	531	Deferred for want of comments from MOEF and DIPP.
	30	Jai Bajrang Rubber P Ltd., Moga 01/53/162/229/AM13/S-20/IC	30.5.2012	500 MTs Rubber Crump / Rubber	49.02	Deferred for want of comments from MOEF and DIPP.

		01/53/162/226/AM13/J-12/IC		Burning Powder		MOEF and DIPP.
	31	Shantech International P Ltd., Mumbai 01/53/162/197/AM13/S-15/IC	24.5.2012	1200 MTs Powder and Granules obtained from waste and scrap of used Tires (Rubber Mesh / C Rubber)	96	Deferred for want of comments from MOEF and DIPP.
	34	Modern India Con-Cast Ltd., Kolkatta 01/53/8/173/M-17/IC	25.6.2012	100,000 MT Ferro manganese slag	8000	Deferred for want of comments from MOEF and M/o Steel.
PART-IX [MOEF(O)]			-	-	-	-
	1	Ambitious Marketing, Delhi, 01/53/8/691/AM-12/A-85/IC	29.03.2012	4200 Units of Air Conditioners	509.53	Deferred for want of comments from MOEF / information from the firm.
	2	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	300 MTs HCFC 141 B	424.32	Deferred for want of comments from MOEF / information from the firm.
	3	El Dupont India Private Ltd., Guragaon 01/53/8/127/AM13/E-11/IC	1.6.2012	100,000 Kgs D 10206780 Dupont TM Suva ® MP 39 - ITK	242.45	Deferred for want of comments from MOEF.
	4	Stallion Enterprises, Mumbai 01/53/8/162/AM13/S-31/IC	18.6.2012	100 M.T of HCFC-123	300	Deferred for want of comments from MOEF.
	5	Expanded Polymer systems P.Ltd., Mumbai 01/53/8/161/AM13/E-14/IC	15.6.2012	1350 MTs of HCFC-141B (Dichlorofluoroethane)	1822.5	Deferred for want of comments from MOEF.
PART-X [MOEF(WL)]			-	-	-	-
	1	Nareesh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from MOEF(WL).
	2	Siddharth Singh Garha, Indore 01/53/8/464/aM12/S-121/IC	14.12.2011	13 Nos. Hunting Trophies	8.98	Deferred for want of comments from MOEF(WL).
	3	Wave Industries P Ltd., Delhi 01/53/8/470/AM12/W-8/IC	21.12.2011	3 Nos. African Handicraft Zebra Skin Rugs	3.15	Deferred. Applicant may be requested to provide NoC of Chief Wild Life Warden within a period of 15 days and if no reply is received within the period, the case may be treated as closed.
	4	Deputy Conservator of Forests, Pune 01/53/8/73/AM13/P-9/IC	7.5.2012	53 Units Syringe Projectors & Accessories	1.18	Deferred for want of comments from MOEF(WL).
	5	Jagan Nath, Devar Nath	10.2.2012	55 MTs Sandalwood	94.32	Deferred for want of

	5	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MIS Sandalwood	34.32	Deferred for want of comments from MOEF(WL).
79.	8	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.2012	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from MOEF(WL).
80.	9	Burberry India P Ltd., Delhi 01/53/8/106/B-9/AM13/IC	23.5.2012	52,000 Buttons made of 100% mother of pearls stitched on shirts and Dersey wear	33.98	Deferred for want of comments from MOEF(WL).
81.	10	Jaideep Singh, Chandigarh 01/5/38/97/AM13/J-11/IC	21.5.2012	Lion Trophy - 1	nil	Deferred for want of comments from MOEF(WL).
82.	11	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.2012	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of comments from MOEF(WL).
83.	13	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.2011	22 Hunted Animal Trophies as detailed in the application	1.2	Deferred for want of comments from MOEF(WL).
84.	14	Matrix India, Pune, 01/53/162/1367/AM-12/M-70/IC	15.03.2012	50 pcs of Common Butterflies and insects	1.55	Deferred. A last reminder may be sent to the firm by E Mail giving 15 days time and if no reply is received from the firm within 15 days, the case may be treated as Closed.
85.	15	Hi Tech Advance Products, Indore 01/53/8/146/AM13/H-12/IC	8.6.2012	7 Sets of Veterinary Equipment / Tranquilizer Equipment / CO2 Injection Rifle and accessories	8.11	Deferred for want of comments from MOEF(WL).
PART-XI (PESO)						
86.	1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM-12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
87.	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
88.	3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.2012	10 Million Mtr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of comments from PESO / information from the firm.

'ART-XII(PHARMA						
89.	1	Cadila Healthcare Ltd., Gujarat 01/53/8/594/AM12/C-47/IC	21.2.2012	6 Kgs Bromo Fluoro Methane	10.59	Deferred for want of comments from D/o Pharma.
'ART-XVI(MHA)						
90.	1	DB Upmost standardized attires Ltd, Bangalore 01/53/162/440/AM-12/D- 11/IC	11.7.2011	Pepper spray---3095	7.16	Deferred. A last reminder may be sent to the firm by E Mail giving 15 days time and if no reply is received from the firm within 15 days, the case may be treated as Closed.
91.	2	Gloverm Consulting Pvt Ltd, Bangalore 01/53/8/199/AM-12/G-20/IC	28.7.2011	Guardian Angel--- -1026 Non Lethal Peper Spray	10.42	Deferred. A last reminder may be sent to the firm by E Mail giving 15 days time and if no reply is received from the firm within 15 days, the case may be treated as Closed.
92.	3	Siddharth Model Sports Pvt Ltd, Thane 01/53/8/245/AM12/S-72/IC	26.8.2011	Remote Start, Duo, Ultrasonic, converter, Radio Modem	13.24	Deferred. A last reminder may be sent to the firm by E Mail giving 15 days time and if no reply is received from the firm within 15 days, the case may be treated as Closed.
93.	4	Elero Motors & Controls P Ltd., Delhi 01/53/8/40/AM12/E-2/IC	23.4.2011	2500 Pcs Radio Frequency Remote Control 867 MHz	46.96	Deferred for want of comments from MHA.
94.	5	AKJ Infrastructure, Delhi 01/53/8/302/AM-12/A-35/IC	20.9.2011	Stun Gun---11299 Nos.	100	Deferred. A last reminder may be sent to the firm by E Mail giving 15 days time and if no reply is received from the firm within 15 days, the case may be treated as Closed.
95.	6	Pahwa Manufacturers, Sitapur 01/53/8/468/AM12/P-33/lc	19.12.2011	220,800 Nos. Primers 199,000 Plastic Cases without primer	7.33	The firm may be asked to clarify about the end use / authorisation for manufacture.
96.	7	DG of Security SFF, New Delhi	1.1.2012	Arms and ammunition	US\$16405	Deferred for want of comments from MHA.

		01/53/8/335/AM12/D-20/IC				
97.	8	DG, Central Research Police Force, 01/53/8/585/AM12/C-44/IC	14.2.2012	983 PCs Arms and Ammunitions	US\$4934.89	Deferred for want of comments from MHA.
98.	9	Reliance Port & Terminals Ltd., Gujarat 01/53/8/637/AM12/R-44/IC	9.3.2012	15 Nos. Night Vision Binocular	5.71	The firm may be asked to provide relevant details as sought earlier.
99.	10	K.P. Poonacha, Karnataka, 01/53/162/132/AM-12/K-29/IC	07.03.2012	1 nos of Hand Gun	0.1	Deferred for want of comments from MHA.
100.	11	National Security Guard, ND, 01/53/8/679/AM-12/N-35/IC	21.03.2012	Arms and ammunition	257.95	Deferred for want of comments from MHA.
101.	12	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.2012	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of comments from MHA.
102.	13	L&T Shipbuilding Ltd., Chennai 01/53/162/60/AM13/L-1/IC	18.4.2012	One Racon	23.92	Deferred for want of comments from MHA / information from the firm.
103.	14	Janak Positioning & Surveying Systems Ltd., Delhi 01/53/8/663/AM12/J-23/IC	13.3.2012	Surveying Instruments	9.14	Deferred for want of comments from MHA and DOT.
104.	15	Reliance Port & Terminals Ltd., Gujarat 01/53/8/35/AM12/R-3/IC	19.4.2012	Ground Penetrating Radar (GPR) comprising various items as detailed in the agenda	3.76	Deferred for want of comments from MHA.
105.	17	LNG Security Services P Ltd., Delhi 01/53/8/682/AM12/L-21/IC	22.3.2012	Spares of De Armer Disrupters as detailed in the application	28.16	Deferred for want of comments from MHA.
106.	18	Elektronik Lab, Mumbai 01/53/162/249/aM13/E-13/IC	5.6.2012	3 Nos. Radar	15.7	Deferred for want of comments from MHA.
107.	21	SSF, Delhi 01/53/8/79/AM13/S-9/IC	11/.5.2012	Pistol 3 Nos.	US\$32859.38	Deferred for want of comments from MHA / information from the applicant.
108.	23	Pahwa Manufacturers 01/53/8/00053/AM12/P-6/IC	5.5.2011	20000 Projectile wads 32 Gr, 10000 23mm vzero wads & 50000 21 mm Biorientable wads	3.36	Deferred for want of comments from MHA.
109.	25	CRPF, New Delhi 01/53/8/337/AM13/C-15/IC	2.11.2012	Arms and Ammunition	27875	Deferred for want of comments from MHA.
110.	27	Somany Ceramic Ltd., Delhi	6.6.2012	Radio Modem	2.38	Deferred for want of

		01/53/8/131/AM13/S-21/IC		Satellite - 2 Nos.		comments from MHA.
111.	29	Rajatdeep Overseas P Ltd., Delhi 01/53/8/157/AM13/R-10/IC	13.6.2012	Parts of Car Alarm System	100	Deferred for want of comments from MHA.
PART-XVII (DIPP - CASES RELATED TO IMPORT OF PNEUMATIC TYRES)						
112.	1	Michelin India Tyres Pvt. Ltd., Limited, Faridabad 01/53/8/572/AM12/M-63/IC	8.2.2012	300 Tyres Michelin 11 R 22.5 XZY3 Radial Tubeless Tyres (Non ISI)	40.12	The case may be placed before Inter Ministerial Committee meeting for Pneumatic Tyres.
113.	2	AnlongIPS Engineering P Ltd., Bangalore 01/53/8/22/AM13/A-4/IC	16.4.2012	50 Tyres M81514 Tire Michelin 16R20 M XZL without "IS Mark"	67.6	
114.	3	Michelin India Tamilnadu P Ltd., 01/53/8/132/M-14/AM13/IC	5.6.2012	204 Non ISI Tyres for Calibration and Testing of the machines being used at Chennai Plant	33.04	
PART-XVIII (MISC)				-		
115.	1	Department of Horticulture & Cash Crops Development, Sikkim 01/53/162/104/AM13/S-6/IC	1.5.2012	500 Kgs Fresh Ginger	6.54	Deferred for want of comments from Min. of Agriculture.
116.	2	Infinium Precious Resources Ltd., Mumbai 01/53/8/113/AM13/I-7/IC	25.5.2012	Gold Dore Bars and Silver Dore Bars - Qty - Varied	1	Deferred for want of information from the firm.
117.	3	Infinium Precious Resources Ltd., Mumbai 01/53/8/114/AM13/I-8/IC	25.5.2012	Gold Dore Bars and Silver Dore Bars - Qty - Varied	2.5	Deferred for want of information from the firm.
118.	4	Biomax Life Sciences Ltd., Hyderabad 0153/818/147/AM13/B-11/IC	8.6.2012	13000 KG OF Griffonia Seeds Dried	51	Deferred for want of comments from Min. of Agriculture.
PART-XIX (STEEL)				-		
119.	4	Sabari Exim P.Ltd., Chennai 01/53/8/105/AM13/S-17/IC	23.5.2012	MS Pipes open Seam or Welded or Iron or Steel Qty. 25000 MT	7424.99	The Committee decided that the firms's attention may be invited to the Exim Code No.7306.
PART-XX (P&NG)				-		
120.	1	Kuwait Oil Processor, New Delhi 01/53/8/575/AM12/K-23/IC	10.02.2012	2000 KL of Waste Oil	1.76	Deferred for want of comments from M/o P&NG.

3.3 Following 04 (Four) applications were rejected.

Sl. No.	List Sl.No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
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ART-I (AHD&F)						
1	17	Unique Dental Care, Bangalore 01/53/162/193/AM13/U-2/IC	18.5.2012	2 Nos. ARA ARARAUNA & 2 Nos. ARA Macao	4.46	Rejected as per the recommendation of D/O AHD&F conveyed vide letter No.102-2012-T, Dated 4.7.2012
ART-VI (DIPP)						
2	7	Sagar Bhalla, Gwalior 01/53/162/229/AM13/S-20/IC	22.5.2012	27 MTs Rubber Tyres Scrap in Two Pieces	0.4	Rejected as per the recommendation of DIPP conveyed vide their letter dated 16.7.2012, as import is not allowed for trading purpose.
3	15	Deepa Enterprises, Bangalore 01/53/119/AM13/D-2/IC	30.5.2012	3000 MTs Rubber Tyre Scrap (Natural Rubber Scrap, Tyre Scrap)	936	Rejected as per the recommendation of DIPP conveyed vide their letter dated 9.7.2012, as import is not allowed for trading purpose.
ART-XVIII (MISC)						
4	6	Vivid Vision Trexim P Ltd., Mumbai 01/53/162/1506/AM11/V-44/IC	11.4.2012	Guar - 1000 MTs	256	Rejected after discussion.

3.5 Following One application was to be examined on file.

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Remarks
1	2	Pon Pure Chem. P Ltd., Chennai 01/53/8/96/AM13/T-7/IC	20.2.2012	500 MTs of EXXSOL D-40	301.2	To be examined on file in terms of para 2.11 of FTP

4. Next meeting will be held on 16.8.2012 (Thursday) at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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